COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 277 OF 2017 & IA NO. 432 OF 2017

Dated: 10th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Ultratech Cement Ltd. Appellant(s)

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R.1

Mr. R.K. Mehta

Ms. Himanshi Andley for R.2

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 14.12.2017. Ms. Susan Mathew takes notice on behalf of Respondent No.1 and Mr. R.K. Mehta takes notice on behalf of Respondent No.2 and they seek four weeks time to file reply. They may file the same on or before 08.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>14.12.2017.</u>

(I.J. Kapoor)
Technical Member
Ts/kt

(Justice Ranjana P. Desai) Chairperson